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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.1505/2001

New Delhi, this the 11th day of the July, 2001

HON'BLE MR. KULDIP SINGH, MEMBER (J)

Smt. Kulwant Kaur Karnal
Rtd. Nurshing Sister
Dialysis Unit
G.T.B. Hospital, Shahdara,
Delhi-95.

... Applicant

(None present for the applicant)

V E R S U S


1. Govt. of N.C.T. of Delhi
Through Secretaty Ministry of Health
5, Sham Nath Marg,
Delhi.
2. Medical Superintendent
Guru Teg Bahadur Hospital
Shahdara-Delhi-95.

... Respondents

ORDER (ORAL)

On earlier two dates i.e. 8.6.2001 and 6.7.2001, adjournment was taken by the counsel for the applicant and applicant in person respectively, when the case was fixed for hearing and also today also none appeared on behalf on the applicant even on the second call. It seems to me that the applicant is no longer interested in pursuing the present OA.

2. In view of the above circumstances, the OA is dismissed in default and for non-prosecution. No costs.


(KULDIP SINGH)
MEMBER (J)

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